

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-193-2020**

M. Ashraf Nagarwala

... Petitioner

Vs

Margao Municipal Council & Ors.

... Respondents

Shri A.D. Bhole, Advocate for the Petitioner.

Shri Nitin Sardesai, Senior Advocate with Shri Gaurang Panandikar,
Advocate for the Respondent.**Coram : DAMA SESHADRI NAIDU, J.****Date : 11 December 2020****P.C. :**

Post the matter on 08.01.2021.

DAMA SESHADRI NAIDU, J.

NH